

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.1657/2015
O.A.No.1282/2015
O.A.No.1283/2015
O.A.No.1284/2015

Wednesday, this the 22nd day of February 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Srivastava, Member (A)**

O.A.No.1657/2015

Sunil Kumar Das, age 54 years
s/o late Mr. Mukutdhari Das
Presently posted as Commissioner of Customs (Port) Kolkata
F-2 Customs & Central Excise Resident Complex
179, Shantipally, Kolkatta – 700 107

O.A.No.1282/2015

Reena Arya, age 54 years
Presently posted as Additional Director General
Directorate of Vigilance, New Delhi
w/o Mr. Ajoy Kumar
r/o B-II/105, Road No.14
Kant Enclave, Surajkund
Faridabad (Haryana)

O.A.No.1283/2015

O P Dadhich, age 53 years
Presently posted as Additional Director General, DRI
Ahmedabad
s/o Mr. Radhe Shyam Dadhich
r/o Bangla No.3
Custom and Central Excise Colony
Mem Nagar, Ahmadabad

O.A.No.1284/2015

Y D Banga, age 57 years
Presently posted as
Commissioner of Central Excise, Ludhiana
s/o Mr. Jai Ram Dass
r/o S-1, Rakh Bagh
Civil Lines, Ludhiana

..Applicants
(Mr. Umang Srivastava, Advocate for Mr. Piyush Kumar, Advocate)

Versus

1. Union of India through Secretary (Revenue)
Ministry of Finance
Department of Revenue
North Block, New Delhi

2. Central Board of Excise & Customs
Through its Chairman
North Block, New Delhi

..Respondents

(Mr. Gyanendra Singh, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

Learned counsel for the parties jointly submit that the applicants in these O.As. have got the reliefs. These O.As. are rendered infructuous. Dismissed as such.

Let a copy of this order be placed in the respective O.As.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

February 22, 2017
/sunil/
+